

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION No. 2237**  
**TO BE ANSWERED ON 23.09.2020**

**Lemaru Elephant Reserve**

2237. SHRIMATI GOMATI SAI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of facilities being provided to the people of 140 villages adversely affected by setting up of Lemaru Elephant Reserve in lieu of their displacement;
- (b) the number of employees appointed under the project for their rehabilitation; and
- (c) the number and details of displaced families which have been provided compensation or land till date?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**  
**(SHRI BABUL SUPRIYO)**

- (a) to (c) The Lemru Elephant Reserve in the State of Chhattisgarh has not yet been notified. There is no provision of displacement of villages in the declaration of the elephant reserve. As informed by Government of Chhattisgarh, there is no proposal for displacement of villages while declaring Lemru Elephant Reserve.

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